

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 2 OF 2015 & IA No. 1293 OF 2019

Dated: 30th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member (electricity)**

In the matter of:

Gujarat Urja Vikas Nigam Limited Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ranjitha Ramachandran
Anand K. Ganesan
Anushree Bardhan
Shubham Arya For App1

Counsel for the Respondent(s) : Suparna Srivastava For Res1
Alok Shanka For Res2

ORDER

At the request of learned counsel for the parties, list this matter on **08.01.2020**.

**S.D. Dubey
Technical Member (electricity)**

**Justice Manjula Chellur
Chairperson**

PR